

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2459
ANSWERED ON:04.12.2002
MEDICAL BOARDS FOR PHYSICALLY HANDICAPPED
VILAS BABURAO MUTTEMWAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have constituted Medical Boards for issuing certificates to the physically handicapped persons as per the recently announced order of the Delhi High Court;
- (b) if so, the number of such Boards constituted by the Government;
- (c) the number of disabled persons awaiting the issue of certificates in Delhi Government Hospitals;
- (d) whether any survey has been made about the number of disabled persons in Delhi; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a)&(b): Yes, Sir. Governemnt have constituted Twenty Two Medical Boards in the Hospitals under their control for issuing Disability Certificates according to the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 1996.
- (c): Issuance of Disability Certificate is an ongoing process. There is no report on such number at a particular point of time.
- (d)&(e): No comprehensive survey has been made about the number of disabled persons in Delhi except that the Census2001 contained a column regarding number of disabled persons in each household.